

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:7017

ANSWERED ON:08.05.2015

FOOD TO ANGANWADI CENTRES

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**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government is implementing any scheme to provide food to Anganwadi Centres (AWCs) for their beneficiaries in the country;
- (b) if so, the details thereof along with the quantity of food provided to AWCs under the said scheme during each of the last three years, State/UT-wise;
- (c) whether the Government proposes to reduce the quantity of food being provided to AWCs under the said scheme, if so, the details thereof and the reasons therefor;
- (d) whether the Government also proposes to reduce the financial assistance being given to the beneficiaries of the said scheme belonging to the Schedule Castes/Scheduled Tribes in the country; and
- (e) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) to (b): The Integrated Child Development Services (ICDS) Scheme is a Centrally sponsored scheme implemented by the States/UTs. It aims at holistic development of children below 6 years of age and pregnant women and lactating mothers by providing a package of six services comprising of (i) Supplementary Nutrition (ii) Pre-school non- formal education (iii) Nutrition & health education (iv) Immunization (v) Health check-up and (vi) Referral services.

Supplementary Nutrition is one of the six services provided under the scheme to the targeted beneficiaries. The details of SNP provided to different category of beneficiaries are as under:-

Sl.No. Category Type of food

1. Children (0-6 months) Exclusive Breast feeding for first 6 months of life.
2. Children (6-36 months) Take Home Ration containing 500 calorie of energy and 12-15 Gms. of protein in the form that is palatable to the child. It could be given in the form of micro-nutrient fortified food and/or energy dense food.
3. Severely malnourished children (6-36 months) Food supplement of 800 calories of energy and 20-25 Gms. Protein in the form of Micronutrient Fortifier Food and / or Energy - dense Food as Take Home Ration.
4. Children (3-6 years) Food supplement of 500 calories of energy and 12-15 Gms. protein per child per day. Morning snack in the form of milk / banana / seasonal fruits etc. and Hot Cooked Meal.
5. Severely malnourished children (3-6 years) Additional 300 calories of energy and 8-10 Gms. of protein (in addition to 500 calories of energy and 12-15 Gms. of protein given at AWC) in the form of micro-nutrient fortified food and/or energy dense food.
6. Pregnant women and Nursing mothers Take Home Ration as food supplement of 600 calories of energy and 18-20 Gms. of protein per beneficiary per day in the form of micro-nutrient fortified food and / or energy dense food.

Further, the 'Rajiv Gandhi Scheme for Empowerment of Adolescent Girls (RGSEAG)- 'Sabla', a Centrally - sponsored scheme is being implemented in 205 districts of all States / UTs across the country for development of adolescent girls in 11- 18 years age group through nutrition, health care and life skill education. Under the nutrition component of the scheme Sabla, the out of school AGs in the age group of 11- 14 years attending AWCs and all girls in the age group of 14-18 years are provided Supplementary Nutrition containing 600 calories, 18-20 grams of protein and micronutrients per day for 300 days in a year. The Nutrition containing the laid down calorific norms is provided in the form of Take Home Ration (THR) or Hot Cooked Meals.

State -wise beneficiaries covered for nutrition under ICDS Scheme and RGSEAG (Sabla) during the last three years are given at

Annexure-I & II respectively.

Under Wheat Based Nutrition Programme (WBNP), foodgrains (Wheat/Rice/Coarse grains) are provided at BPL rates to the States/UTs based on their requirements for preparation of supplementary nutrition under ICDS. A statement indicating the foodgrains allocated to States/UTs during the last three years is at Annex III.

(c) :No, Madam, there is no such proposal under consideration.

(d) :No, Madam. There is no component of financial assistance being given to the beneficiaries under the ICDS and Sabla Schemes including those belonging to the Scheduled Castes / Scheduled Tribes in the country. These schemes provide nutrition and other services which are rendered at the AWCs.

(e):Does not arise.